

FORMATION OF ANDHRA STATE

*199. **Shri Gopala Rao:** Will the Minister of **Home Affairs** be pleased to state whether Government propose to place on the Table of the House the report of Mr. Justice Wanchoo, on the formation of Andhra State and its financial implications?

The Minister of Home Affairs and States (Dr. Katju): The report is being examined. The decision whether or not the report should be placed on the Table of the House will be taken after the examination has been completed.

TEMPLES AT KHAJURAO

160. **Shri M. L. Dwivedi:** Will the Minister of **Education** be pleased to refer to the reply given on the 16th February, 1951, to the supplementary question by Shri M. L. Dwivedi raised on starred question No. 1500 and also serial No. 11 of statement IV showing action taken on assurances etc. given during the Third Session (Second Part) 1951, of the Parliament and state:

(a) the steps since taken to protect the temples at Khajuraho in Vindhya Pradesh under the Ancient Monuments Preservation Act, 1904;

(b) whether any arrangements have been made for maintaining the temples clean of birds, bats and beasts etc;

(c) whether any arrangements have been made to provide tourist facilities including suitable accommodation and refreshments etc.; and

(d) what is the total expenditure incurred so far and the estimates recurring and non-recurring?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) The temples at Khajuraho were notified as protected on 4th November 1952.

(b) Arrangements are expected to be completed before the end of the financial year for this purpose.

(c) Arrangements are being made by the Government of Vindhya Pradesh.

(d) At present the Government of India have only a Chaukidar to look after the temples. The expenditure incurred so far is only on his pay. The repairs of the temples which are expected to be taken up soon are estimated at Rs. 10,000/-.

EDUCATION IN ENGINEERING AND TECHNOLOGICAL SUBJECTS

161. **Shri Mohana Rao:** Will the Minister of **Education** be pleased to state:

(a) the number of institutions in India, State-wise, imparting education

in engineering and technological subjects, for standards lower than degree courses in the year 1950-51;

(b) the enrolment figures as they relate to these institutions every year since 1947; and

(c) the tuition fees charged in these institutions, with changes, if any, in the past five years?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): A statement giving the required information is placed on the Table of the House. [See Appendix II, annexure No. 9.]

DEGREE COURSES IN AGRICULTURE

162. **Shri Mohana Rao:** Will the Minister of **Education** be pleased to state:

(a) the number of colleges in India, State-wise, imparting education in Agriculture for degree courses in the year 1950-51.

(b) the enrolment figures as they relate to these institutions every year, since 1947; and

(c) the rates of tuition fees charged by them, with changes, if any, in the past five years?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): A statement giving the required information is placed on the Table of the House. [See Appendix II, annexure No. 10.]

EDUCATION IN AGRICULTURE

163. **Shri Mohana Rao:** Will the Minister of **Education** be pleased to state:

(a) the number of institutions in India State-wise, imparting education in Agriculture for courses lower than the degree standards in 1950-51;

(b) the enrolment figures as they relate to these institutions since 1947. and

(c) the rates of tuition fees charged by them, with changes, if any, in the past five years?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). A statement giving the required information is placed on the Table of the House [See Appendix II, annexure No. 11.]

(c) The information is not available.